

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3178

ANSWERED ON:16.03.2010

WHEAT FOR FLOUR MILLS

Bali Ram Dr. ;Bavalia Shri Kuvarjibhai Mohanbhai;Thakor Shri Jagdish

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of roller flour mills registered with the Food Corporation of India (FCI) in the country including Uttar Pradesh and the number out of them getting wheat from the FCI alongwith the quantity disbursed per week during each of the last three years and the current year, State-wise;
- (b) the rates at which wheat was provided to these mills alongwith the market price of such wheat prevailing at that time;
- (c) whether the FCI has imposed certain conditions including furnishing of pollution certificate for providing wheat at cheap rate to the mills after the initiation of bids during December, 2009;
- (d) if so, the details thereof indicating the number of mills rendered ineligible as result thereof;
- (e) the likely impact of the move on the consumers;
- (f) whether the supply of wheat to the flour mills in the States including Gujarat has been reduced; and
- (g) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)& (b) In 2007-08, open market sale of wheat was not undertaken.

There was no system of registration/empanelment of bulk buyers in 2008-09. The bulk buyers including biscuit manufacturers, bakeries, roller flour mills etc. participated in the tenders floated by Food Corporation of India Regional Offices and were allocated stocks of wheat with the approval of the High Level Committee of FCI. Statement showing State-wise average weekly offtake under this scheme in 2008-09 and the rates at which stocks were released is at Annexure-I.

The process of empanelment/registration of bulk consumers with FCI was introduced during the current year 2009-10 and 589 bulk users like roller flour mills, biscuit manufacturers, bakeries etc. are registered with FCI. All these buyers were allotted stocks as per their participation in the tender enquiries floated by Regional Offices of FCI.

A statement showing the bulk buyers empanelled with FCI and average quantity of wheat disbursed per week upto 11.3.2010 is at Annexure-II.

In 2009-10 the wheat has been sold by FCI through tenders at the reserve price notified by Government or at a higher price, if offered by tenderers.

A statement showing the tender-wise details of the tender enquires floated by various FCI regions, the reserve price of each tender enquiry, and the quantity approved for sale is enclosed at Annexure-III. Monthwise Market price of wheat of different centers is enclosed at Annexure-IV.

(c) & (d): Yes, Madam, as per the approved guidelines, a Committee headed by General Manager, FCI (Region) has been delegated powers to undertake sale of wheat under OMSS (D) to bulk consumers. While empanelling the eligible bulk consumers in Delhi Region the FCI, did not consider bulk consumers having their mills located in residential areas or non-conforming areas of Delhi as eligible, Hon'ble Supreme Court of India has ordered shifting of industries from the non-conforming areas, in the case of M.C. Mehta v/z Union of India and Others W.P. (C) No. 4677/1985. Delhi Pollution Control Committee has confirmed that 56 mills are located in approved industrial areas/non residential areas and these have either their consent or are under consideration for granting consent/renewal of consent. The Committee headed by G.M. (Delhi Region), FCI considered these 56 cases for empanelment and sale of wheat under OMSS (D). The remaining 44 mills which are located in residential/non-conforming cluster of industries for redevelopment in Master Plan for Delhi-2021, were not considered eligible by the Committee headed by GM, FCI, (Delhi Region).

(e): As against the allocation of 2.47 lakh tonnes wheat for Bulk consumers of Delhi State, FCI has so far sold 1.85 lakh tonnes of

wheat out of which 1.72 lakh tonnes has been lifted by bulk consumers. As a result of increase in availability of wheat in the open market through OMSS (D), the wheat prices have remained largely stable.

(f): No, Madam,

There has been no reduction in supplies of wheat to Bulk consumers in Gujarat. A quantity of 5058 MTs has been allocated to FCI for tender sale in Gujarat.

(g): In view of (f) above, question does not arise.